

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-517
IB-2548/ND/2019

IN THE MATTER OF:

Manali Digi Commerce Pvt Ltd
V/s.
Trinitron Softech Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 14.07.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (JUDICIAL)


SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Re-notified to 16.08.2021.


(Anil Kumar)
For (Court Officer, C-V)